

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 276 of 2015 &
IA No. 444 of 2015**

Dated: 16th December, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singh Chaudhuri

Counsel for the Respondent(s) : Mr.M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal

ORDER

Admit. Ms. Ranjitha Ramachandran, learned counsel for Respondent No.2 seeks four weeks time to file reply. She may file the same on or before 13.01.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 27.01.2016 after serving copy on the other side.

List the matter on **09.2.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**